

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1857
ANSWERED ON:01.12.2009
AMENDMENT IN MOTOR VEHICLE LAW
Chowdhury Shri Adhir Ranjan;Deora Shri Milind Murlu

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to amend the Motor Vehicle Law(MVL);
- (b) if so, the details thereof alongwith the provisions of the MVL proposed to be amended;
- (c) the time by which the said law is likely to be implemented and the benefits likely to accrue therefrom; and
- (d) the details of India's ranking in the latest World Road Statistics?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N SINGH)

(a)to (c) Yes, Sir. A Committee has been constituted by the Government to review the provisions of the Motor Vehicles Act, 1988 comprehensively to make Act is a long drawn legal process. As such no definite time frame for finalization of the proposal could be envisaged at this stage.

(d) In terms of injury and corresponding number of persons killed, India ranks 4th as per World Road Statistics(WRS) 2008.